

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 13-02-2026 To 15-02-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	558/2026	DEBASHISH BHATTACHARJEE AND ORS. Mobile:9830015499 Email:PRANGOPALDAS@HOTMAIL.COM	PRAN GOPAL DAS	06-03-2026	NO STAMP SUFFICIENT LOGO PRESENT
2	CO	573/2026	MOUMITA MUKHOPADHYAY Mobile:9874245060 Email:MONDAL.PARTHA26@GMAIL.COM	PARTHA SARATHI MONDAL	06-03-2026	LOWER COURT DISTRICT DOES NOT MATCH
3	CO	580/2026	SUVRA CHAKRABORTY AND ORS. Mobile:9830635233 Email:CHITTAPRIYA0@GMAIL.COM	PRIYANKA SAHA	06-03-2026	PETITIONER AGE NOT FOUND
4	CRM (A)	463/2026	SOUBHIK BAIDYA AND ORS. Mobile:9434057837 Email:SM.ADV990@GMAIL.COM	SNEHANSU MAJUMDER	06-03-2026	1) ... ILLEGIBLE VAKALATNAMA
5	CRM (A)	466/2026	SELIM SK. AND ANR. Mobile:9232785868 Email:ARNAB.LLB@GMAIL.COM	ARNAB SAHA	06-03-2026	1) AS PER COMPLAINT LETTER (ANNEXURE -4) PETITIONER AND V.G. WERE MARRIED. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES NAMES AND OTHER DETAILS ... 2) V.G. AND HER RELATIVES NAMES AND OTHER DETAILS HAVE BEEN DISCLOSED ... 3) Prohibition of Child Marriage Act - WRONGLY MENTIONED IN PETITION
6	CRM (A)	481/2026	SUSANTA PAUL Mobile:9836331088 Email:ADVSBMUKJERJEE@GMAIL.COM	SWASTIKA SAHA	06-03-2026	NO GR NO MENTIONED
7	CRM (A)	482/2026	SAMRAT PAUL Mobile:9836331088 Email:ADVSBMUKJERJEE@GMAIL.COM	SWASTIKA SAHA	06-03-2026	NO GR NO MENTIONED
8	CRM(M)	405/2026	PETITIONER Mobile:6290386886 Email:DUTTA.ANUBRATA@GMAIL.COM	ANUBRATA DUTTA	06-03-2026	2) PETITIONER IDENTITY HAS BEEN DISCLOSED -- PREVIOUS OBJECTION NOT COMPLIED PROPERLY
9	CRM(M)	417/2026	SK. SABIR @ KHARU AND ORS. Mobile:9831357583 Email:SUBHENDU.ROYCHOWHDURY25@GMAIL.COM	SUBHENDU ROYCHOUDHURY	06-03-2026	MENTION SESS. CASE NO IN 1ST PARA AS PER CERTIFIED COPY

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
10	CRM(M)	420/2026	TAPAS SANPUI Mobile:7003993409 Email:LEGAL@CHANDAASSOCIATE.COM	ANKITA ASH	06-03-2026	ATTACH SIGNED COPY OF PHOTO ID CARD OF THE DEPONENT WITH THE PETITION
11	CRM(M)	421/2026	SK NAWAJ SARIF @ NAWAJ Mobile:7980800085 Email:SOUMYADIP251996@GMAIL.COM	SOUMYADIP MAITY	06-03-2026	SESS. CASE YEAR WRONGLY MENTIONED IN 1ST PAGE.
12	CRM(M)	424/2026	ABDUR RAZZAK @ DR. ABDUL RAZZAK MONDAL Mobile:9330936009 Email:M.GARGI1999@GMAIL.COM	PRIANKA BHATTACHARYA	06-03-2026	V.G. AND HER RELATIVES IDENTITY HAVE BEEN DISCLOSED
13	MAT	279/2026	The State of West Bengal and Another Mobile:9564224625	ANANYA NEOGI	06-03-2026	FORMAT ISSUE
14	WPA	3227/2026	GAUTAM KAR Mobile:9073540059 Email:RITAPATRAADV@GMAIL.COM	RITA PATRA	06-03-2026	RESPONDENT'S NO 1 ADDRESS IS MISSING.
15	WPA	3352/2026	GAUTAM MUKHERJEE Mobile:7980932382 Email:KAUSHIKSARKAR197116@GMAIL.COM	KAUSHIK SARKAR	06-03-2026	THE SUBJECT CATEGORY CODE AND COURT DO NOT TALLY.
16	WPA	3393/2026	SELVEL NEXT-IN PRIVATE LIMTIED Mobile:7003394646 Email:RIJU833@GMAIL.COM	SOUMYA SANKAR CHINI	06-03-2026	RESPONDENT NO 1 PINCODE IS MISSING, AND RESPONDENT NO. 2 ADDRESS IS MISSING.
17	WPA	3405/2026	ABHISHEK BISWAS Mobile:8013851322 Email:SHAMITDUTTA1@GMAIL.COM	SHAMIT DUTTA	06-03-2026	1. PETITIONER DISTRICT IS MISSING. 2. RESPONDENT NO 3 AND 6 STATE NAME IS MISSING.
18	WPA	3418/2026	SUMAN SHAW Mobile:9123006308	SANGITA JANGRA	06-03-2026	COMMISSIONER STAMP MISSING
19	WPA	3429/2026	FAISAL MOHAMMED HOSAIN Mobile:9831068824 Email:HABIB.HIGH.786@GMAIL.COM	HABIBUR RAHAMAN	06-03-2026	THE CHIEF JUSTICE'S NAME HAS BEN SPELLED INCORRECTLY.
20	WPA	3447/2026	SAMIR MALLIK AND ANR. Mobile:9903071099 Email:ADILRASHIDADVOCATE@GMAIL.COM	ADIL RASHID	06-03-2026	RESPONDENT 1 DISTRICT AND PINCODE ,RESPONDENT 2 DISTRICT MISSING
21	WPA	3466/2026	DIPTEN BHATTACHARYA Mobile:9748811158 Email:JURIS.GOSWAMI@GMAIL.COM	UPASANA SHAW	06-03-2026	RESPONDENT 1 ADDRESS MISSING

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